NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 33/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE PARTIES: The Oriental Insurance Co. Ltd.

V/s.

M/s. Lupin Limited

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	P. E. GUPCHUP		AD ()
3 1	Megha L. Kelusk Mr. R.s. Raym	AD. Mr. Kamal	A Down
		R-3	- aymono)

Order

C.P. No. 33/58-59/CLB/MAH/2013

- 1. From the side of the Petitioner an adjournment is sought. From the side of the Respondent no. 1 to 3 Ld. Representative are present.
- 2. Since the matter is an old matter pending since 2013 therefore to be decided at an early date.
- 3. Listed for hearing on 25.10.2016

Dated: 30.09.2016

4. Duly communicated to both the sides in the court.

Sd/-

Shri M.K. Shrawat

Member (Judicial)